

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	AA 10001/2018 (HEARING) IA/1/2018		N Narayanamma Vs Unicorn Seeds Pvt. Limited	RAVI M
2	M.V.C. 92/2018 (HEARING)		Marakka Vs Sanjeevappa	R.Chandrashekar
3	M.C. 10065/2020 (HEARING) IA/1/2019		Chaithra.T.V. Vs Srikanth.R.	H.M.MANJUNATH
12:00 P.M - 1:00 P.M				
FURTHER ARGUMENTS				
4	M.V.C. 460/2014 (ARGUMENTS)		SHIVAKUMAR A.R. Vs LAKSHMAIAH S	MANJUNATHA H.M.
5	P and SC 10045/2020 (ARGUMENTS)		Nagaraju Vs NIL	Sri.Narendrababu
3:00 P.M - 4:00 P.M				
6	REV 10001/2019 (HEARING)		Rathnamma Vs Krishnappa	B.C. JANARDHAN
7	M.C. 10165/2020 (HEARING) IA/1/2018		Manjunatha H. Vs Ramya	D.M.Renukamurthy
8	M.V.C. 671/2015 (EVIDENCE.)		MUNIRATHNAMMA Vs ASHWATHNARAYANA	BHARATH KUMAR M.
RESPONDENT/S ARGUMENTS BY.				
9	R.A. 10009/2018 (ARGUMENTS) IA/1/2018		Munilakshamma Vs Srinivas	B.S.KRISHNAMURTHY
10	R.A. 10006/2020 (ARGUMENTS) IA/1/2019		Lachaiiah Vs Lakshminarasamma	Sri. M.KRISHNAMURTHY
11	P and SC 10029/2020 (EVIDENCE)		Narasamma Vs Nil	G.C.NARASIMHAMURTHY
4:00 P.M - 5:00 P.M				
12	M.C. 10149/2020 (EVIDENCE.) IA/1/2017		Swetha Vs NIL	K.N.Sathish Kumar
13	M.V.C. 20/2018 (EVIDENCE.)		Laxamamma Vs Ravikumar R	
14	M.V.C. 7/2019 (EVIDENCE.)		Nanjappa.M Vs Ramanjinappa	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.C. 10066/2020 (EVIDENCE.) IA/1/2019		Dhakshayani .N. @ Umadevi Vs Umesh Kumar @ Hemanth Kumar	H.M.MANJUNATH
Cases listed below are adjourned due to Covid 19				
16	R.A. 10015/2020 (SUMMONS)	05-10-2020	R.Veerabhadralah Vs Mallamma	N.Moham
17	G and WC 10006/2020 (NOTICE) IA/1/2017	05-10-2020	C.N.Krishnamurthy Vs NIL	PRABHAKARARAJU
18	EX 10001/2018 (NOTICE)	05-10-2020	M/S Sree Ram Transport Finance Co Ltd Vs Ambarish	K.R.Narendra Kumar
19	EX 10009/2018 (NOTICE)	05-10-2020	M/S Sree Ram Transport Finance Co Ltd Vs Narasimhamurthy	Narendra Kumar K.R
20	EX 10002/2019 (NOTICE)	05-10-2020	Anand Vs United India Insurance Company Limited.	M.KRISHNAMURTHY
21	EX 10019/2019 (NOTICE)	05-10-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Ambarish	K.R.Narendrakumar.
22	EX 10035/2019 (NOTICE)	05-10-2020	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Ramakrishna	K.R.Narendrakumar.
23	M.C. 10060/2020 (NOTICE) IA/1/2019	05-10-2020	Beeralah @ Hosabeeraiah Vs Renukamma	M.B.Shankaregowda
24	R.A. 10087/2019 (NOTICE) IA/1/2018	05-10-2020	Narasimhalah.T Vs Lakshamma	S.N.Muralidhara
25	R.A. 10099/2019 (NOTICE) IA/1/2019 IA/2/2019	05-10-2020	ANJINAMMA Vs BYLAMMA	T.SIDDARAJAPPA
26	R.A. 10005/2020 (NOTICE) IA/1/2020	05-10-2020	Makthar Ahmed Baig Rep. by GPA holder Srl.Althaf Vs K.Jayaram	RAVI KUMAR . K.,
27	M.C. 10189/2020 (NOTICE) IA/1/2018	05-10-2020	Vijayarani Vs Narasimha Murthy.G.B.	D.K.LAKSHMINARAYANA
28	G and WC 10002/2020 (Ammended Plaint) IA/1/2016	05-10-2020	H.R Veena Vs J.B Sathish	S.B Srinivasa


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.C. 10184/2020 (OBJECTION) IA/1/2018	05-10-2020	Santhosh B. Vs Supriya@Varshini	T.G.VIJAY KUMAR


IV Addl. District & Session Judge
Baagelore Rural District Sit at
Doddaballapura.


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	CrI.Misc. 10112/2020 (HEARING)		SRI. RANGASWAMY Vs STATE BY WOMEN POLICE STATION	SRI. JAGANNATH.K
2	CrI.Misc. 10113/2020 (HEARING)		SRI. B.N. NAGARJAN Vs STATE BY DODDABELAVANGALA POLICE STATION	SRI. R. RADHAKRISHNA
3	SC 10025/2019 (EVIDENCE)		State by Doddabelavangala P.S Vs Kiran Kumar R.V @ Gida 2 A-1	Public Prosecutor
4	SC 10027/2019 (EVIDENCE)		State by Doddaballapura Town PS Vs Shanta Naika @ Shanta Naika	Public Prosecutor
12:00 P.M - 1:00 P.M				
5	SC 10012/2019 (EVIDENCE.)		State by Doddaballapura Rural Police Station Vs Kumara - A1	Public prosecutor
6	CrI.Misc. 10114/2020 (FIRST HEARING)		SRI. M. MANJUNATH Vs STATE BY RAJANUKUNTE POLICE STATION	SRI. S. NAGESH, SRIDHAR. M.J
7	CrI.Misc. 10115/2020 (FIRST HEARING)		BHARATH.R (ACCUSED NO.6) Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI.T.L NAGARAJU
8	SC 10017/2019 (EVIDENCE)		State by Doddaballapura Rural Police Station Vs Rangamma	Public Prosecutor
9	SC 10023/2019 (EVIDENCE)		Doddabelavangala P.S Vs Imtiyaz A-1	Public Prosecutor


18/9
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

Cause list dated: 18.09.2020

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
15+15 = 30 Cases**

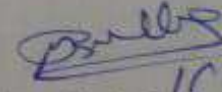
MORNING SESSION

Sl.No	Case. No.	Stage
1	O.S.No.198/2006	For Arguments
2	O.S.No.110/2007	For Arguments
3	O.S.No.421/2007 C/w O.S.No. 50/2011	Hearing on I.A
4	O.S.No.244/07	Hearing on I.A
5	O.S.No.358/2007 O.S.73/2010, 13/2011	For Arguments
6	O.S.No.141/2008	Hearing on I.A
7	O.S.No.154/2008	Hearing on I.A
8	O.S.No.128/2010	Hearing on I.A
9	O.S.No.74/2011	Hearing on I.A
10	O.S.No.88/2011	Hearing on I.A
11	O.S.No.152/2011	Hearing on I.A
12	O.S.No.182/2011	Hearing on I.A
13	O.S.No.202/2011	Orders on I.A
14	O.S.No.203/2011	Hearing on I.A
15	O.S.No.01/2012	Hearing on I.A

AFTERNOON SESSION

16	O.S.No.280/2016	Hearing on I.A
17	O.S.No.412/2018	Hearing on I.A
18	O.S.No.317/2019	Hearing on I.A
19	O.S.No.357/2019	Hearing on I.A
20	O.S.No.291/2020	Hearing on I.A
21	O.S.No.295/2020	Hearing on I.A
22	O.S.No.297/2020	Hearing on I.A
23	Ex.NO.04/2007	Hearing on I.A
24	Ex.NO.28/2018	Hearing on I.A
25	Mis.NO.19/2016	For Arguments
26	M.C.NO.64/2016	Hearing on I.A
27	M.C.NO.33/2020	Hearing on I.A
28	F.D.P.NO.11/2011	Hearing on I.A
29	F.D.P.NO.17/2018	Hearing on I.A
30	F.D.P.NO.27/2019	Hearing on I.A

Place: Doddaballapura
Dated: 16-09-2020


16.9.20
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

Asst. Commissioner, Tamil Nadu Child Judge and JHCY, Coimbatore

Case List

10-15 (Continued) as of 08-08-2020

MORNING SESSION

Sl.No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	11.8.No.12000	Waiting	MSR	MSR, MSR
2	11.8.No.12001	Waiting	MSR	MSR, MSR
3	11.8.No.12002	Waiting	MSR	MSR
4	11.8.No.12003	Waiting	MSR	MSR, MSR
5	11.8.No.12004	Waiting	MSR	MSR
6	11.8.No.12005	Waiting	MSR	MSR, MSR, MSR
7	11.8.No.12006	Waiting	MSR	MSR, MSR
8	11.8.No.12007	Waiting	MSR	MSR
9	11.8.No.12008	Waiting	MSR	MSR
10	11.8.No.12009	Waiting	MSR	MSR, MSR, MSR
11	11.8.No.12010	Waiting	MSR	MSR, MSR, MSR
12	11.8.No.12011	Waiting	MSR	MSR, MSR
13	11.8.No.12012	Waiting	MSR	MSR
14	11.8.No.12013	Waiting	MSR	MSR, MSR, MSR
15	11.8.No.12014	Waiting	MSR	MSR

AFTER NOON SESSION

Sl.No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	11.8.No.12015	Waiting	MSR	MSR, MSR
2	11.8.No.12016	Waiting	MSR	MSR, MSR, MSR
3	11.8.No.12017	Waiting	MSR	MSR
4	11.8.No.12018	Waiting	MSR	MSR
5	11.8.No.12019	Waiting	MSR	MSR, MSR
6	11.8.No.12020	Waiting	MSR	MSR
7	11.8.No.12021	Waiting	MSR	MSR
8	11.8.No.12022	Waiting	MSR	MSR
9	11.8.No.12023	Waiting	MSR	MSR
10	11.8.No.12024	Waiting	MSR	MSR
11	11.8.No.12025	Waiting	MSR	MSR
12	11.8.No.12026	Waiting	MSR	MSR
13	11.8.No.12027	Waiting	MSR	MSR
14	11.8.No.12028	Waiting	MSR	MSR
15	11.8.No.12029	Waiting	MSR	MSR, MSR
16	11.8.No.12030	Waiting	MSR	MSR

MS/JCJ

Sl.No.	Case No.	Sl.No.	Case No.	Stage
1	11.8.No.12031	1	11.8.No.12032	Waiting
2	11.8.No.12033	2	11.8.No.12034	Waiting
3	11.8.No.12035	3	11.8.No.12036	Waiting
4	11.8.No.12037	4	11.8.No.12038	Waiting

(N.R. Shukla)

Asst. District Judge & JHCY,
Coimbatore

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 18-09-2020
MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUED ADVOCATES
1	OS 215/2016	HEARING	BSM	SVG
2	OS 75/2016	HEARING	MJ	LN
3	OS 363/2017	HEARING	ANL	HMM
4	OS 337/2009	HEARING	BRA	MKM
5	OS 239/2018	HEARING	MKM	RM, ARN
6	OS 419/2018	HEARING	MC	YSR
7	OS 483/2014	HEARING	AK	NK
8	OS 171/2019	HEARING	MKM	SM
9	FDP 7/2016	HEARING	PM	VV
10	OS 87/2018	HEARING	RM	DAS
11	EX 24/2011	HEARING	MKM	RM, MM
12	EX 28/2017	HEARING	ARN	VL
13	OS 211/2017	HEARING	SAK	RM
14	OS 383/2019	HEARING	LS	DAS
15	OS 489/2015	HEARING	MKM	ANL

AFTERNOON SESSION

1	OS 281/2016	HEARING	BSR	NSK
2	OS 27/2016	HEARING	NM	LS
3	OS 477/2017	HEARING	VV	MKM
4	OS 313/2017	HEARING	GTR	NHP, MRS
5	OS 189/2017	HEARING	JBD	SRSP
6	OS 471/2012	HEARING	RM	MG
7	OS 65/2014	HEARING	PM	-
8	FDP 3/2017	HEARING	VRV	YSR
9	OS 213/2020	HEARING	KM	ANM
10	OS 123/2019	HEARING	SN	HJBB
11	PCR 104/2017	S/statement	DKL	-
12	PCR 226/2019	S/statement	RP	-
13	MIS 9/2011	ORDERS	RM	-
14	OS 341/2015	ORDERS	AVM	AK
15	CC 358/2008	JUDGMENT	APP	LS

NOTE: Evidence will be recorded through Video conference only.

20-9-20
Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 18.09.2020**

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 42/2008	HEARING	KK	TNB
2	FDP 12/2008	HEARING	SN	PS
3	FDP 16/2013	HEARING	TNB	SM
4	O.S 238/2014	HEARING	THC	-
5	O.S 72/2015	HEARING	RM	AGP
6	O.S 158/2015	HEARING	BKM	CVK
7	O.S 12/2016	HEARING	MGV	MM
8	O.S 204/2017	HEARING	JBD	MKM
9	O.S 312/2017	HEARING	GCN	ANG
10	O.S 326/2018	HEARING	BSM	MKM
11	O.S 226/2018	HEARING	KRN	RM
12	EX 7/2018	HEARING	MKM	-
13	O.S 178/2018	HEARING	DN	HMM
14	O.S 236/2019	HEARING	DKL	DK
15	O.S 158/2019	HEARING	KRK	ANG


16/9/2020
Addl. Civil Judge & JMFC
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow new SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.